

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 57
CA Nos.114 of 2023 in
CP No.131/BB/2022

IN THE MATTER OF:

M/s. Dream Bake Pvt. Ltd. ... Petitioner
Vs.
M/s. Southern Bakeries Pvt. Ltd. & Ors. ... Respondents

Order under Sections 213, 241-242 of Companies Act, 2013

Order delivered on: 30.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Appeared for Shri Ajay J. Nandalike, Adv.
For the Respondents : None

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. It is noticed that *vide* Orders dated 12.12.2023, 25.01.2024 and 04.03.2024, the Respondents were granted time to file objections in CA No.114 of 2023. However, the same is not yet filed till date. Therefore, the right to file objections by the Respondents in CA No.114 of 2023 stands closed.
3. List the matter 'for hearing' on **25.07.2024**. In the meanwhile, interim Order granted on 03.01.2023 is extended till the next date of hearing.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
K. BISWAL
MEMBER (JUDICIAL)